

11'20 hrs.

RE. RECORD OF THE PROCEEDINGS OF THE HOUSE DATED 22-3-1979

MR. SPEAKER : Shri K.P. Unnikrishnan, by his letter dated the 23rd March, 1979, has asked for my permission to move the following Motion in the House:

"The House resolves that all reports and records of the proceedings dated 22nd March, 1979, between 1.15 p.m. and 1.50 p.m. to be prepared under Rule 279 and 292(i) and (ii) should not contain any reference to the death of Shri Jaya Prakash Narain made in the House on the receipt of wrong information.

The House further resolves and directs the Secretary to record that "at this stage the House was wrongly informed that Shri Jaya Prakash Narain has passed away" and the House after 'obituary reference adjourned."

Rule 379 of the Rules of Procedure prescribes for preparation of a full report of the proceedings of the House at each of its sittings and Rule 380 provides expunction of such expressions therefrom as are 'defamatory or indecent or unparliamentary or undignified. I appreciate the feelings underlying the Motion. But there is no rule under which the Motion sought to be moved can be covered. Hence, the Motion sought to be moved is impermissible under the Rules. That apart, the record must truly portray the proceedings of the House—the achievements and failures of the concerned Members, our strength and weakness, and our omissions and commissions. Admission of a mistake, however grave it might be, and genuine repentance for the same is a sign of strength and not weakness.

Hence, the consent sought for is not accorded.

MR. SPEAKER : Papers to be Laid.

SHRI JYOTIRMOY BOSU (Diamond Harbour): *The Hindustan Times* article has been going on for seven days. What have you done about it?

MR. SPEAKER : I do not reply to questions here.

12'22 hrs.

PAPERS LAID ON THE TABLE

DETAILED DEMANDS FOR GRANTS OF THE MINISTRY OF AGRICULTURE AND IRRIGATION FOR 1979-80.

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Agriculture and Irrigation for 1979-80 [Placed in Library. See No. LT-4159/79].

ALUMINIUM CONTROL (AMENDMENT) ORDER, 1979

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK) : I beg to lay on the Table a copy of the Aluminium (Control) Amendment Order, 1979 (Hindi and English versions) published in Notification No.S.O. 74(E) in Gazette of India dated the 6th February, 1979 under sub-section (6) of section 3 of the Essential Commodities Act, 1955 [Placed in Library. See No. LT-4160/79].

DETAILED DEMAND FOR GRANTS OF THE MINISTRY OF HOME AFFAIRS FOR 1979-80.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Home Affairs for 1979-80. [Placed in Library. See No. LT-4161/79].

LIGHT DIESEL OIL (FIXATION OF CEILING PRICES) SECOND AMENDMENT ORDER, 1979.

REVISED AND ANNUAL REPORTS OF FERTILIZERS AND CHEMICALS TRAVANCORE LTD., UDYOGMANDAL (KERALA) AND NATIONAL FERTILIZERS LTD., NEW DELHI FOR 1977-78.

बेट्टोलिवन, रसायन और उर्वरक मंत्रालय में रायच मंत्री (श्री नरसिंह ब.ब.) : मैं आप की अनुमति से निम्नलिखित पत्र सभा पटल पर रखता हूँ :—

- (1) आवश्यक वस्तु अधिनियम, 1955 की धारा 3 की उपधारा (6) के अन्तर्गत हुस्का डीजल तेल (उष्णतम न्यून सीमा निर्धारण) द्वारा संकोचन यादेन 1979 (द्वितीय तथा संशोधी संस्करण) की एक प्रति, जो विनाक

[श्री नरसिंह यादव]

17 मार्च, 1979 के भारत के राजपत्र में अधिसूचना संख्या सा० सा० नि० 251(ड) में प्रकाशित हुआ था :

[Placed in Library. See No. LT-4162/79]

(2) कम्पनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अन्तर्गत निम्नलिखित पत्रों (हिन्दी तथा अंग्रेजी संस्करण) की एक-एक प्रति :—

(क) (एक) फटिलाइजर्स एण्ड कैमिक्ल्स ट्रावनकोर लिमिटेड, उद्योग मण्डल (केरल) के वर्ष 1977-78 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) फटिलाइजर्स एण्ड कैमिक्ल्स ट्रावनकोर लिमिटेड, उद्योग मण्डल (केरल) का वर्ष 1977-78 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियन्त्रक-महा-लेखापरीक्षक की टिप्पणियां।

[Placed in Library See No. LT-4163/79]

(ख) (एक) नेशनल फटिलाइजर्स लि०, नई दिल्ली, के वर्ष 1977-78 के कार्यकरण की सरकार द्वारा समीक्षा

(दो) नेशनल फटिलाइजर्स लि०, नई दिल्ली का वर्ष 1977-78 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियन्त्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library. See No. LT-4164/79.]

NOTIFICATIONS UNDER COMPANIES ACT, 1956 AND RE. DELIMITATION OF PARLIAMENTARY AND ASSEMBLY CONSTITUENCIES IN TAMIL NADU.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S.D. PATIL) : I beg to lay on the Table :—

(1) A copy of Notification No. G.S.R. 250(E) (Hindi and English versions)

published in Gazette of India dated the 13th March, 1979, making certain alterations in Part I of the Schedule VI to the Companies Act, 1956 regarding preparation of Balance Sheets, under sub-section (3) of section 641 of the said Act. [Placed in Library See No. LT-4165/79].

(2) A copy of Order (Hindi and English versions) published in Notification No. S.O. 117(E) in Gazette of India dated the 28th February, 1979 making certain amendments in the Delimitation of Parliamentary and Assembly Constituencies Order, 1976 (without altering the extent of any constituency as given in the Order) in respect of the State of Tamil Nadu, under sub-section (3) of section 8 of the Scheduled Castes and Scheduled Tribes Orders (Amendment) Act, 1976. [Placed in Library. See No. LT-4166/79].

ANNUAL REPORTS OF THE REGISTRAR OF NEWSPAPERS FOR INDIA ON PRESS IN INDIA FOR 1976 AND 1977

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI JAGBIR SINGH) : I beg to lay on the Table a copy each of the following reports (Hindi and English versions) :

(1) Annual Report (Part II) of the Registrar of Newspapers for India on Press in India, 1976.

(2) Annual Report (Part I) of the Registrar of Newspapers for India on Press in India, 1977.

[Placed in Library. See No. LT-4167/79]

SHRI JYOTIRMOY BOSU (Diamond Harbour) : You said you were competent to pass orders, but to only one section of the House? Here is this report for the year 1976, and we are passing through 1979. What have you to say about this, My Lord's

MR. SPEAKER : Secretary to report the message from Rajya Sabha.

SHRI JYOTIRMOY BOSU : What has the Minister to say why this report of 1976 is being laid on the Table of the House now in 1979?

MR. SPEAKER : The difficulty is that you first asked me, and not him. If you had asked him, he would have answered.

SHRI JYOTIRMOY BOSU : I am asking him now through you.